

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.72/Chd/Hry/2020

Under Section 9 of IBC, 2016

In the matter of:

Ashok Fuels Station ... Operational Creditor

Versus

Sanatan Logistics Pvt. Ltd. ...Corporate Debtor

Present through video conferencing:

None for the petitioner.

List on 27.09.2021.

Sd/-
(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 19, 2021
pc